

परिशिष्ट-1



Contributing to building the infrastructure of the Nation

PROVISIONAL CERTIFICATE

- 1. I, R.K. Garg, (Name of the Independent Engineer), acting as Independent Engineer, under and in accordance with the Concessionaire Agreement dated November 06th 2012 (the "Agreement") for development of the Guna-Ashoknagar-Ishagarh (SH-20) Road Homogeneous Section-II (Km 44+710 to Km 78+150) of State Highway No. 20 (the "Project Highway"), on build, operate and transfer (BOT basis, through Aryavrat Tollways Pvt. Ltd., Bhopal (Name of Concessionaire), hereby certify that the Tests specified in Article 14 and Schedule-I of the Agreement have been undertaken to determine compliance of the Project Highway with the provisions of the Agreement.
2. Constructions works that were found to be incomplete and/or deficient have been specified in the Punch List appended hereto, and the Concessionaire has agreed and accepted that it shall complete and/or rectify all such works in the time and manner set forth in the Agreement. (Some of the incomplete works have been delayed as a result of reasons attributable to the MP/DC or due to Force Majeure and the Provision Certificate cannot be withheld on this account. Though the remaining incomplete works have been delayed as a result of reason attributable to the Concessionaire), I am satisfied that having regard to the nature and extent of such incomplete works, it would not be prudent to withhold commercial operation of the Project Highway pending completion thereof.
3. In view of the foregoing, I am satisfied that the Project Highway can be safely and reliably placed in commercial service of the users thereof, and in terms of the Agreement, the Project Highway is hereby provisionally declared fit for entry into commercial operation on this the 22 day of March 2016.

ACCEPTED, SIGNED, SEALED AND DELIVERED For and on behalf of CONCESSIONAIRE by:

ACCEPTED, SIGNED, SEALED AND DELIVERED For and on behalf of INDEPENDENT ENGINEER by:



(B. T. Ramchandra Rao) Project Manager, Radhe Radhe Building Guna Bypass Road Near Abhay Petrol Pump, Ashoknagar (MP)



(Signature) (RK Garg) Authorised Representative Lion Engineering Consultants Bhopal (MP)





Corporate Office
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Ashoknagar Distt. Ashoknagar (M.P.) Pin 473331
Phone - 07543 -220164
E-mail: lionaskie@gmail.com

PROVISIONAL CERTIFICATE

1. I, **Rajesh Kumar Nema** (Name of the Independent Engineer), acting as Independent Engineer, under and in accordance with the Concession Agreement dated **November 05th 2012** (the "Agreement") for development of the **Guna-Ashoknagar-Isagarh (SH-20) Road Homogenous section 1 (km 2+000 to 44+710) of State Highway No 20** (the "Project Highway") on build, operate and transfer (BOT) basis, through **Aryavrat Tollways Pvt. Ltd., Bhopal** (Name of Concessionaire), hereby certify that the Tests specified in Article 14 and Schedule-I of the Agreement have been undertaken to determine compliance of the Project Highway with the provisions of the Agreement.
2. Constructions Works that were found to be incomplete and/or deficient have been specified in the Punch List appended hereto, and the Concessionaire has agreed and accepted that it shall complete and/or rectify all such works in the time and manner set forth in the Agreement. (Some of the incomplete works have been delayed as a result of reasons attributable to the MPRDC or due to Force Majeure and the Provisional Certificate cannot be withheld on this account. Through the remaining incomplete works have been delayed as a result of reason attributable to the Concessionaire), I am satisfied that having regard to the nature and extent of such incomplete works, it would not be prudent to withhold commercial operation of the Project Highway pending completion thereof.
3. In view of the foregoing, I am satisfied that the Project Highway can be safely and reliably placed in commercial service of the Users thereof, and in terms of the Agreement, the Project Highway is hereby provisionally declared fit for entry into commercial operation on this the **23 day of December 2014**.

ACCEPTED, SIGNED, SEALED
AND DELIVERED
For and on behalf of
CONCESSIONAIRE by:



(Signature)
(Manoj Singh Chauhan)
Project Manager
Radhe Radhe Building Guna Bypass
Raod Near Abhay Petrol Pump,
Ashoknagar (M.P.)

SIGNED, SEALED AND
DELIVERED
For and on behalf of
INDEPENDENT ENGINEER by:

Lion Engineering Consultant's
Guna Ashoknagar-Isagarh Road
Ashoknagar

(Signature)
(Rajesh Kumar Nema)
Team Leader,
Chabra Palace, Om Colony,
Ashoknagar (M.P.)

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